

**THE REFUGEE RELIEF TAXES (ABOLITION) REPEAL ACT, 2002**

No. 70 OF 2002

[24th December, 2002.]

**An Act to repeal the Refugee Relief Taxes (Abolition) Act, 1973.**

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—

1. This Act may be called the Refugee Relief Taxes (Abolition) Repeal Act, 2002. Short title.

2. The Refugee Relief Taxes (Abolition) Act, 1973 is hereby repealed. Repeal of Act  
13 of 1973.